

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. (IB) 1487 (MB)/2017
MA 530/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 05.07.2018

NAME OF THE PARTIES: ICICI Bank Ltd

Vs

Western India Shipyard Ltd.

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

3. **MA 530/2018 in C.P. No. (IB) 1487 (MB)/2017**

At request, list this matter on 26.7.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)